

in New Delhi. The next such conference with the States of Maharashtra and Gujarat is scheduled to be held on 22-7-79 at Pune.

Statement

S. No.	State	Capital/District
1.	Utter Pradesh	Lucknow 1. Meerut 2. Varanasi
2.	Madhya Pradesh	Bhopal 1. Mandasaur
3.	West Bengal	Calcutta 1. 24-Parganas
4.	Andhra Pradesh	Hyderabad 1. Nalgonda 2. Hyderabad
5.	Orrisa	Bhubneshwar 1. Rourkela
6.	Karnataka	Bangalore 1. Bangalore 2. Bihar
7.	Kerala	Trichandrum 1. Cannanore 2. Kottayam
8.	Maharashtra	Bombay 1. Thana (Bhiwandi) 2. Jalgaon 3. Aurangabad
9.	Bihar	Patna 1. Ranchi 2. Nalanda
10.	Gujarat	Gandhinagar 1. Gandhinagar

"Amara Bengali Agitation"

580 SHRI KIRIT BIKRAM DEB BÜRMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received information about the "Amara Bengali Agitation" which has been going on in Tripura since the enactment of the District Councils Act for protection of the tribals in that State ; and

(b) if so, the number of persons killed and the extent of property damaged/destroyed as a result of this agitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :
(a) Yes, Sir.

(b) Eighteen persons have been killed. Damage at Pecharthal due to burning of bazar estimated at rupees ten lakhs. Damage to Nutan bazar, Ampa and Krishnapur bridges estimated at Rs 28,500/-. Damage due to destruction and loss of property at Teliamura estimated at Rs. 4,83,500/-

12 00 hrs.

SHRI JYOTIRMOY BOSU : (Diamond Harbour) : I want to make a mention to you since the Home Minister is here. The Reserve Bank employees have been shadowed by the police . . . (Interruptions)

MR. SPEAKER : I have already forwarded the matter to the Home Ministry. Now, the Papers to be laid.

12 01 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1977-78 AND A STATEMENT FOR DELAY, ANNUAL REPORTS OF THE ALL INDIA HANDLOOM FABRICS MARKETING COOPERATIVE SOCIETY LTD., BOMBAY FOR 1976-77 AND 1977-78.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :
I beg to lay on the Table :—

- (i) (i) A copy of the Annual Accounts (Hndi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1977-78, together with the Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.
- (iii) A statement (Hindi and English versions) regarding Review on the Accounts of Khadi and Village Industries Commission, Bombay, for the year 1977-78.

[Placed in Library. See No. LT-4587/79]

- (2) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year 1976-77 along with the Audited Accounts.
- (3) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year 1977-78 along with the Audited accounts.

[Placed in Library. See No. LT-4588/79].

NOTIFICATIONS UNDER BRITANNIA ENGINEERING COMPANY LTD (MOKAMEL UNIT) AND ARTHUR BUTLER AND COMPANY (MUZZAFFARPORE) LTD, (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1978 AND ESSENTIAL COMMODITIES ACT, 1955.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI) : I beg to lay on the Table :

- (1) A copy of the Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited (Acquisition and Transfer of Undertakings) Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 296(E) in Gazette of India dated the 22nd May, 1979, under sub-section (3) of section 31 of the Britannia Engineering Company Limited, (Mokameh Unit) and the Arthur Butler and Company (Muzaffarpore) Limited (Acquisition and Transfer of Undertakings) Act, 1979.

[Placed in Library. See No. LT-4589/79].

- (2) A copy of the Jute Textiles (Control) Amendment Order, 1979, (Hindi and English versions) published in Notification No. S.O. 336 (E) in Gazette of India dated the 6th June, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4590/79].

NOTIFICATION UNDER THE ARMS, ACT, 1959

THE MINISTER OF STATE IN, THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE, AND COMPANY AFFAIRS (SHRI S. D. PATIL) : On behalf of

Shri Dhanik Lal Mandal, I beg to lay on the Table a copy of the Arms (Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. G.S.R. 694 in Gazette of India dated the 19th May, 1979, under sub-section (3) of section 44 of the Arms Act, 1959, [Placed in Library. See No. LT-4591/79].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1961 :-

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1979 published in Notification No. GSR 289 (E) in Gazette of India dated the 10th May, 1979.
- (2) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1979, published in Notification No. G.S.R. 290(E) in Gazette of India dated the 10th May, 1979.
- (3) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1979 published in Notification No. G.S.R. 291 (E) in Gazette of India dated the 10th May, 1979.
- (4) The All India Services (Medical Attendance) Rules, 1979, published in Notification No. G.S.R. 713 in Gazette of India dated the 26th May, 1979.
- (5) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1979, published in Notification No. G.S.R. 770 in Gazette of India dated the 9th June, 1979.
- (6) The Indian Administrative Service (Pay) Third Amendment Rules, 1979, published in Notification No. G.S.R. 771 in Gazette of India dated the 9th June, 1979.
- (7) The Indian Administrative Service (Pay) Sixth Amendment Rules, 1979, published in Notification No. G.S.R. 812 in Gazette of India dated the 16th June, 1979.